

Chand Khanna): The information is being collected and will be laid on the Table of the Sabha.

Dhuvaran Thermal Plant

859. Shri Man Singh P. Patel: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Gujarat have submitted a proposal to expand the Dhuvaran Thermal power station; and

(b) if so, the Central Government's reaction thereto?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Yes. A proposal to extend the 250 MW Dhuvaran Thermal Station by installing 2x125/140 MW sets during the Fourth Plan was received from the Gujarat State Electricity Board.

(b) It has been approved by the Government of India.

Development of Mahi River

860. Shri Man Singh P. Patel:
Shri Sham Lal Saraf:
Shri Ram Harkh Yadav:
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have taken any decision to develop the full potential of River Mahi;

(b) if so, the details of the agreement reached between Gujarat and Rajasthan in this regard and the benefits that will accrue to each State; and

(c) whether these schemes will be included in the Fourth Five Year Plan and when they are likely to be completed?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). Agreement has been reached between Gujarat and Rajasthan regarding the construction of the

Kadana Dam in Gujarat and Banswara Dam in Rajasthan. The details of the agreement on the benefits according to each of the two States are indicated below.

Kadana Dam.

1. Kadana Dam should be built to FRL 419.00. The entire cost and benefits of this Project will be borne by Gujarat. At a later date when Mahi areas are taken over by Narmada and a part of the Kadana waters are released for use in Rajasthan Rajasthan should pay to Gujarat an appropriate cost of the Dam for such use. The exact proportions will be fixed at the time when such releases become available.

Banswara Dam.

2. Banswara Dam across Mahi, located in Rajasthan, will be built to F.R.L. 921.00. Out of the total cost of the Dam, a portion will be allocated for power which Rajasthan will develop from the waters of this reservoir. This will be at the rate of Rs. 1,250/- per KW firm power. If the total cost of the dam increases beyond Rs. 14 crores, the allocated cost per KW taken above will also be increased proportionately.

3. The cost of the dam for FRL 915.00 should be shared between Gujarat and Rajasthan in the ratio of 40.9, as the utilization of the waters for irrigation inclusive of evaporation losses are 40 TMC in Gujarat and 9 TMC in Rajasthan.

4. Building the dam upto FRL 921.00 will give an additional storage of 7 TMC which will be useful in lean years for ensuring firming of power generation. In view of this, Rajasthan has agreed to bear the difference in cost for building Dam between FRL 921.00 and FRL 915.00.

5. At a later date when Narmada Development takes place and when

Mahi areas are fed by the waters of Narmada and the Mahi waters at Banswara are released for use in Rajasthan, Rajasthan should reimburse the cost of the Banswara Project paid by Gujarat.

6. Benefits

The agreement will enable the utilisation of the Mahi river waters for irrigating about 7 lakh acres in Gujarat. In Rajasthan, it will enable the utilisation of the Mahi waters for irrigating about 76,000 acres of land and developing about 32 MW of power.

(c) The schemes are being considered for inclusion in the Fourth Five Year Plan. Subject to availability of funds they are likely to be substantially completed by the end of Fourth Plan.

U.N. Development Programme

861. Shri Dharmalingam:
Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Governing Council of the U.N. Development Programme has approved a multi-million dollar list of projects in India;

(b) if so, the projects, which will be covered under this Programme; and

(c) when the work on these projects is likely to start?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). In January, 1986, the Governing Council of the United Nations Development Programme has allocated a sum of \$4,533,200 to meet the foreign

exchange costs in respect of the following five Indian projects:

Projects	Amount allocated
1. Training and Advisory Services in Tool, Die, and Mould Making for the Plastic and other industries, Guindy, Madras	\$ 864,700
2. Assistance to the Calcutta Metropolitan Water and Sanitation Authority	\$1,087,900
3. Pre-investment Survey of Fishing Harbours	\$7,73,800
4. Improvement of Milk Production in the Calcutta Area, and	\$ 815,900
5. Institute for Petroleum Exploration, Dehra Dun (Phase II)	\$1,010,900
TOTAL	\$4,533,200

(c) It is not possible to state accurately when these projects will commence operation. On the basis of our past experience however the projects in question can start within six months after the Plan of Operations are worked out and approved.

करों का अपबन्धन

862. श्री एच्. ए. प्र. ज्योतिषी :
क्या वित्तमंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष के दौरान प्रत्येक राज्य में कितने व्यक्तियों के विरुद्ध केन्द्रीय करों का अपबन्धन किये जाने के सम्बन्ध में शिकायतें मिली हैं ;

(ख) कितनी शिकायतों के बारे में जांच पड़ताल कर ली गई है और जांच पड़ताल के बाद राज्यवार कितने व्यक्तियों के विरुद्ध कार्यवाही की गई है ; और

(ग) करों की कितनी घनराशि का अपबन्धन किये जाने का पता लगा है ?